

CS No.606709/2016
Priya Financial Vs. Purshottam Dass Gupta
(Through V/C Cisco-Webex)

30.07.2020

At 12:00 Noon to 12:06 PM

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Vineet Aggarwal, Ld. Counsel for the plaintiff.

Sh. Ajay Bansal, Ld. LAC for the defendant.

Time sought by the plaintiff by stating that his file is lying in THC. Same is not opposed.

Be listed for remaining final arguments on 10-08-2020 at 12:00 Noon and for orders on 13-08-2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 30.07.2020

CS No.8443/2016
Nand Kishore Vs. Heera Lal & Ors.


(Through V/C Cisco-Webex)

30.07.2020

At 11:30 AM to 11:50 AM

Present : Sh. Shubham Devadiya, Ld. Trainee Judge.
Sh. Mukesh Sharma, Ld. Counsel for the plaintiff
Sh. Sharam Vir Vats, Ld. Counsel for the defendant no.1.
None for defendant no.2 despite sending of link.
Final arguments heard partly.

Be listed for orders on 14-08-2020. The defendants are at liberty to file their submissions within 10 days on the E-mail of the Court. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 30.07.2020